

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1393/1994

New Delhi, this 10th day of Jan. 1995.

Shri P.T.Thiruvengadam, Hon'ble Member(A)

Shri Puran Chand
s/o Shri Kundan Lal
Flat No.1, PWD Enquiry Office
Gulabi Bagh, Delhi .. Applicant
By Shri B.S. Charya, Advocate

vs.

1. Director General
CPWD, Nirman Bhawan
New Delhi
2. Secretary
M/Urban Development
Nirman Bhawan, New Delhi .. Respondents
By Shri K.C. Sharma, Advocate

O R D E R (oral)

None for the applicant present. Reply was filed on 27.9.94 and the applicant was given a number of opportunities to file rejoinder. No rejoinder has been filed. Neither the applicant nor his counsel have been present on a number of occasions after the reply was filed. The OA is, therefore, dismissed for non-prosecution. No costs.

(P.T. Thiruvengadam)
Member (A)
10.1.1995

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